

Condition of Building of Mandasaur Telephone Exchange, M.P.

5910. SHRI B. R. NAHATA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the class of building constructed for Mandasaur Telephone Exchange in Madhya Pradesh;

(b) the condition of building, its plaster, roofing and other portions of the building; and

(c) whether this type of building has made it an inefficient Exchange?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) Mandasaur Telephone Exchange is a permanent structure.

(b) The building has been inspected by an Executive Engineer (Civil) and found structurally sound. Plaster has however been found peeling at certain places. Steps are being taken to replaster, wherever necessary.

(c) The peeling plaster has created some dust requiring slightly more frequent cleaning. Efficiency of the exchange has however not been adversely affected to any significant extent on this account.

Restoration of Express Delivery System in Postal Service

5911. SHRI S. SINGRAVADIVAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there are representations from the public for the restoration of Express Delivery System in the postal service enabling the delivery of the un-registered letters even on holidays;

(b) will the Government treat this as a utility service and comply with the request;

(c) what steps are being taken to revive the Express Delivery System in the Postal Service; and

(d) when it will be revived?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) to (d). There has been representations from certain quarters for the restoration of the Express Delivery Service. The proposal for its revival was considered in depth by the Department. Keeping in view its limited base, it has been decided not to re-introduce the service.

Agitation by Employees of F.C.I. Rajkot

5912. SHRI RAMJIBHAI MAVANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether some employees and Union workers of the Food Corporation of India Employee's Association—Gujarat Region at Rajkot Branch were on relay fast and on agitation between December, 1979 and 20th January, 1980;

(b) if so, what were their demands;

(c) how the agitation was withdrawn;

(d) the assurances which were given by the management officials at Rajkot and Ahmedabad; and

(e) the steps taken to implement the assurances and the demands?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The main demands of the employees were that the F.C.I.:

(i) should construct their own godowns;

(ii) should not release storage capacity in Saurashtra hired from private parties; and

(iii) should not transfer staff.

(c) and (d). The agitation was withdrawn when the management

agreed to keep the transfer orders in abeyance till the close of the academic year.

(e) The assurance was kept and fulfilled.

रेल व डाकतार विभाग तथा अन्य सरकारी कर्मचारियों को सरकारी आवास का आवंटन

5913. श्री मनफूलसिंह चांधरी : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या रेल, डाक व तार विभाग तथा अन्य केन्द्रीय सरकारी कर्मचारियों को सरकारी आवास का आवंटन अलग-अलग पूल से किया जाता है;

(ख) रेल कर्मचारियों, डाक व तार कर्मचारियों तथा अन्य केन्द्रीय सरकारी कर्मचारियों को क्रमशः नियुक्ति के लिए किस-किस तारीख तक सरकारी आवास का आवंटन किया जा चुका है; और

(ग) यदि उसमें कोई अन्तर है तो एक ही सरकार के अधीन इन सेवाओं के कर्मचारियों के संबंध में अलग-अलग नीति अपनाए जाने के क्या कारण हैं ?

निर्माण और आवास मंत्री (श्री पी. सी. सेठी): (क) रेलवे बोर्ड, डाक-तार बोर्ड तथा डाक-तार निदेशालय के कर्मचारी सामान्य पूल वास के आवंटन के पात्र हैं। रेलवे और डाक-तार के अन्य कर्मचारी सामान्य पूल वास के पात्र नहीं हैं। इनके और कई अन्य विभागों के अपने अलग-अलग पूल हैं।

(ख) चूंकि अन्य पूल निर्माण और आवास मंत्रालय के नियंत्रणाधीन नहीं हैं, इसलिए इस बारे में अपेक्षित सूचना इस मंत्रालय में नहीं रखी जाती।

(ग) प्रश्न ही नहीं उठता।

Investigation into Billing System

5914. SHRI G. Y. KRISHNAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to investigate into the working of the billing system of telephone calls with

a view to identifying the reasons for specific cases of under-billing, over-billing and of non-issue of bills; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):
(a) No, Sir.

(b) In view of (a) above this does not arise.

12.00 hrs.

Re. MOTIONS FOR ADJOURNMENT

REPORTED RESIGNATION OF JUSTICE RAMESH CHANDRA SRIVASTAVA OF ALLAHABAD HIGH COURT

श्री जयपाल सिंह कश्यप (आंवला): अध्यक्ष महोदय, इलाहाबाद हाई कोर्ट के एडीशनल बज पर. . . (व्यवधान). . .

MR. SPEAKER: Please do not come to me. Do not come near the Chair. You go to your seat.

मैं बताता हूँ आप बैठिये। . . . (व्यवधान). . . यह आप क्या कर रहे हैं। आप भले आदमी लगते हैं। आप अपनी सीट पर जाइए।

I am taking note of everything and I am going to reply to everything.

श्री अटल बिहारी वाजपेयी (नई दिल्ली): आप बोल दीजिए।

अध्यक्ष महोदय: यहां बटन दबाने की जरूरत नहीं है। करेन्ट पहले लग जाता है। . . . (व्यवधान). . .

I have received a number of notices of adjournment motions....

SHRI JYOTIRMOY BOSU (Diamond Harbour): Please allow us to make a submission.

MR. SPEAKER: If somebody seeks my permission I always listen to him.